

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No. 198 /UHC/Admin.A/2008

Dated: October 1, 2008.

In exercise of powers conferred U/S 11(3) of the Code of Criminal Procedure, 1973, Ms. Deepali Sharma, Civil Judge (Jr. Div.), Karanprayag, Distt. Chamoli is conferred with the powers of Judicial Magistrate 1st Class to exercise these powers within the district where she is posted.

By Order of the Court

Sd/-
(V.K. Maheshwari)
Registrar General.